CP 57/2018

CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

<u>CP/310/00057/2018 in OA/310/01544/2014</u> Dated Tuesday the 21st day of August Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

J.Ashok,
No. 117, K Block,
7th Street, Boopathi Nagar,
Kodambakkam, Chennai 600024.

....Applicant/Applicant

By Advocate M/s. M. Panchatsaram

Vs

- 1.R.K.Kulstreshtra, General Manager, Union of India Southern Railway, Park Town, Chennai 3.
- 2.Sunita Vedantam, The Chief Personnel Officer, Head Quarters Office, Southern Railway, Chennai 3.
- 3.A.K.Katpal,
 The Chief Mechanical Engineer,
 Head Quarters Office,
 New Buildings,
 NGO Annexe,
 Southern Railway, Chennai 3.
- 4.P.Mahesh,

The Chief Workshop Manager, Carriage and Wagon Works, Ayanavaram, Chennai 600023.

....Respondents

By Advocate Mr. D. Hariprasad

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ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This CP has been filed by the applicant in OA 1544/2014 alleging wilful disobedience of the order of this Tribunal dt. 06.07.2016 by the respondents. Notices were issued to the respondents.

- 2. When the matter is taken up for hearing, Mr. D. Hariprasad who appears on behalf of the respondents submits that he is filing memo of appearance and that his name may be printed. He also produces a copy of the call letter dt. 11.07.2018 issued to the applicant for certificate verification along with the information that his case had been approved for appointment for the post of Trainee Helper.
- 3. In view of the above development, there is no wilful disobedience and, therefore, CP is closed. Notices are discharged.

(R. Ramanujam) Member(A) 21.08.2018

SKSI